

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

24. C.P. (IB)/1220(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Sunbourne Developers Private Limited  
Vs.  
Thyme & Reason Hospitality LLP

Section 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Jairam Chandnani, Ld. Counsel for the Operational Creditor present. Mr. Pranav Avhad, Ld. Counsel for the Corporate Debtor present.
2. Post this matter for hearing on **13.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**